

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR

M/S INDITRADE BUSINESS CONSULTANTS LIMITED OPERATING IN BUSINESS AND MANAGEMENT CONSULTANCY SECTOR,

AT

REGISTERED OFFICE: SECOND FLOOR, MES BUILDING, KALOOR,
ERNAKULAM, KOCHI, KERALA – 682017

BRANCH OFFICE: T-7C, 5TH FLOOR, A-WING, PHOENIX HOUSE, SENAPATI
BAPAT MARG, LOWER PAREL(WEST), MUMBAI – 400013

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	M/s Inditrade Business Consultants Limited PAN: AACCCJ0756F CIN: U74140KL2008PLC023055
2.	Address of the registered office	Second Floor, MES Building, Kaloor, Ernakulam, Kochi, Kerala – 682017
3.	URL of website	-
4.	Details of place where majority of fixed assets are located	No Major Fixed Assets
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	Profit on Trading Commodities - Rs.6,27,000 Commodity Trade Support Services- Rs.1,73,57,000
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	By Emailing to Resolution Professional at inditradecirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	By Emailing to Resolution Professional at inditradecirp@gmail.com
10.	Last date for receipt of expression of interest	27.12.2025
11.	Date of issue of provisional list of prospective resolution applicants	06.01.2026
12.	Last date for submission of objections to provisional list	11.01.2026
13.	Date of issue of final list of prospective resolution applicants	21.01.2026

14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	26.01.2026
15.	Last date for submission of resolution plans	25.02.2026
16.	Process email id to submit Expression of Interest	inditradeCirp@gmail.com

S/d

CA Vibin Vincent
(Reg. No: IBBI/IPA-001/IP-P-01997/2020-2021/13134)
Chakiath House, Elavoor P O, Angamaly – 683572
For M/s Inditrade Business Consultants Limited

09.12.2025
Elavoor